

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF AVADH MERCHANTS
PRIVATE LIMITED**

RELEVANT PARTICULARS	
1.	Name of corporate debtor AVADH MERCHANTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 26 th March, 1993
3.	Authority under which corporate debtor is incorporated / registered RoC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U51109WB1993PTC058278
5.	Address of the registered office and principal office (if any) of corporate debtor VISHWAKARMA BUILDING,86C TOPSIA ROAD(SOUTH), KOLKATA, West Bengal, India, 700046
6.	Insolvency commencement date in respect of corporate debtor 29 th April, 2025 (order uploaded on 01 st May, 2025)
7.	Estimated date of closure of insolvency resolution process 26 th October, 2025 (180 days from 29 th April, 2025)
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Bishwanath Choudhary IBBI Reg. No. IBBI/IPA-002/IP-N00597/2018-2019/12042
9.	Address and e-mail of the interim resolution professional, as registered with the Board Mr. Bishwanath Choudhary Address: Flat No. 8F, Block 7, Prasad Exotica ,71/3, Canal Circular Road, Kolkata, West Bengal, 700054 E-mai: choudhary_bishwanath@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional Address: 104, S. P. Mukherjee Road, Sagar Trade Cube, 2 nd Floor, Kolkata – 700026 E-mail: cirp.avadhmerchants@gmail.com
11.	Last date for submission of claims 13 th May, 2025 (14 days from 29 th April, 2025)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Avadh Merchants Private Limited** on 29th April, 2025 (order uploaded on 01-05-2025).



The creditors of **Avadh Merchants Private Limited**, are hereby called upon to submit their claims with proof on or before **13th May, 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Bishwanath Choudhary
IBBI Reg. No. IBBI/PA-002/IP-N00597/2018-2019/12042
Interim Resolution Professional (IRP)
Avadh Merchants Private Limited (Under CIRP)
AFA Certificate no.: AA2/12042/02/311225/203523
AFA Validity: 31-12-2025

Date: 03-05-2025

Place: Kolkata

WWW.FINANCIALEXPRESS.COM

FINANCIAL EXPRESS

SATURDAY, MAY 3, 2025

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF AVADH MERCHANTS PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	AVADH MERCHANTS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	26th March, 1993
3	Authority under which corporate debtor is incorporated / registered	RoC - Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB1993PTC058278
5	Address of the registered office and principal office (if any) of corporate debtor	VISHWAKARMA BUILDING, 86C TOPSIA ROAD(SOUTH), KOLKATA, West Bengal, India, 700046
6	Insolvency commencement date in respect of corporate debtor	29 th April, 2025 (order uploaded on 01 st May, 2025)
7	Estimated date of closure of insolvency resolution process	26 th October, 2025 (180 days from 29 th April, 2025)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bishwanath Choudhary IBBI Reg. No. IBBI/IPA-002/IP-N00597/2018-2019/12042
9	Address and e-mail of the interim resolution professional, as registered with the Board	Mr. Bishwanath Choudhary Address: Flat No. 8F, Block 7, Prasad Exotica, 71/3, Canal Circular Road, Kolkata, West Bengal, 700054 E-mail: choudhary_bishwanath@rediffmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 104, S. P. Mukherjee Road, Sagar Trade Cube, 2nd Floor, Kolkata - 700026 E-mail: cirp.avadhmerchants@gmail.com
11	Last date for submission of claims	13 th May, 2025 (14 days from 29 th April, 2025)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Avadh Merchants Private Limited on 29th April, 2025 (order uploaded on 01-05-2025).

The creditors of Avadh Merchants Private Limited, are hereby called upon to submit their claims with proof on or before 13th May, 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Bishwanath Choudhary
IBBI Reg. No. IBBI/IPA-002/IP-N00597/2018-2019/12042

Interim Resolution Professional (IRP)

Avadh Merchants Private Limited (Under CIRP)

AFA Certificate no.: AA2/12042/02/311225/203523

AFA Validity: 31-12-2025

Date: 03.05.2025

Place: Kolkata

আজকাল

৮

কলকাতা শনিবার ৩ মে ২০২৫

ফর্ম 'এ'

প্রকাশ্য বিজ্ঞপ্তি

[ইনসলভেন্সি আন্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৬ অধীনে]

অবধ মার্চেন্টস প্রাইভেট লিমিটেড-এর ঋণদাতাগণের অবগতির জন্য

দরকারি তথ্যাবলি

সং.	কর্পোরেট ঋণগ্রহীতার নাম	অবধ মার্চেন্টস প্রাইভেট লিমিটেড
১.	কর্পোরেট ঋণগ্রহীতার নাম	অবধ মার্চেন্টস প্রাইভেট লিমিটেড
২.	কর্পোরেট ঋণগ্রহীতার প্রতিষ্ঠার তারিখ	২৬ মার্চ, ১৯৯৩
৩.	যে কর্তৃপক্ষের অধীনে এই কর্পোরেট ঋণগ্রহীতা প্রতিষ্ঠিত/ নিবন্ধীকৃত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪.	কর্পোরেট ঋণগ্রহীতার কর্পোরেট আইডেন্টিটি নম্বর/ লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নম্বর	U51109WB1993PTC058278
৫.	কর্পোরেট ঋণগ্রহীতার রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	বিধকর্মা বিল্ডিং, ৮৬সি তপসিয়া রোড (দক্ষিণ), কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০৪৬
৬.	কর্পোরেট ঋণগ্রহীতার পরিশ্রুতিতে ইনসলভেন্সি শুরু তারিখ	২৯ এপ্রিল, ২০২৫ (আদেশ আপলোড ১ মে, ২০২৫-এ)
৭.	ইনসলভেন্সি রেজোলিউশন প্রোসেস বন্ধের অন্তিম তারিখ	২৬ অক্টোবর, ২০২৫ (২৯ এপ্রিল, ২০২৫ থেকে ১৮০ দিন)
৮.	ইন্টেরিম রেজোলিউশন প্রোসেশনাল হিসেবে ক্রিয়ারত ইনসলভেন্সি প্রোসেশনালের নাম এবং রেজিস্ট্রেশন নম্বর	শ্রী বিশ্বনাথ চৌধুরী, আইবিবিআই রেজিস্ট্রেশন নম্বর- IBBI/ IPA-002/ IP-N00597/ 2018-19/12042
৯.	বোর্ডের কাছে নিবন্ধীকৃত ইন্টেরিম রেজোলিউশন প্রোসেশনালের ঠিকানা এবং ই-মেল আইডি	শ্রী বিশ্বনাথ চৌধুরী, ঠিকানা: ফ্লাট নং ৮এফ, ব্লক ৭, প্রসাদ এজুকো, ৭১/০৫, ক্যান্ডেল সার্কুলার রোড, কলকাতা, পশ্চিমবঙ্গ-৭০০০৫৪। ই-মেল: choudhary_bishwanath@rediffmail.com
১০.	ইন্টেরিম রেজোলিউশন প্রোসেশনালের সঙ্গে যোগাযোগ করার জন্য ব্যবহার্য ঠিকানা এবং ই-মেল আইডি	১০৪, এস পি মুখার্জি রোড, সাপার ট্রেড কিউব, ৩য় তল, কলকাতা ৭০০০২৬, ই-মেল: cirp.avadhmerchants@gmail.com
১১.	দাবি জমা দেওয়ার শেষ তারিখ	১৩ মে, ২০২৫ (২৯ এপ্রিল, ২০২৫ থেকে ১৪ দিন)
১২.	১১ নং ধারার (৬এ) নং উপধারার রুজু 'বি'-এর অধীনে ইন্টেরিম রেজোলিউশন প্রোসেশনাল দ্বারা নির্ধারিত ঋণদাতাদের (যদি থাকে) শ্রেণিবিভাগ	প্রযোজ্য নয়
১৩.	কোনও শ্রেণিতে ঋণদাতাদের অনুমোদিত প্রতিনিধি হিসেবে ক্রিয়ারত হওয়ার জন্য চিহ্নিত ইন্টেরিম রেজোলিউশন প্রোসেশনালের নাম (প্রতি শ্রেণির জন্য তিনজন করে)	প্রযোজ্য নয়
১৪.	(ক) দরকারি ফর্ম এবং (খ) অনুমোদিত প্রতিনিধিদের বিশদ তথ্য উপলব্ধ রয়েছে এখানে:	ওয়েবলিঙ্ক: https://ibbi.gov.in/home/downloads বাস্তবিক ঠিকানা: প্রযোজ্য নয়

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে ন্যাশনাল কোম্পানি লি ট্রাইবুনাল ২৯ এপ্রিল, ২০২৫ (আদেশ আপলোড ১ মে, ২০২৫-এ)-এ অবধ মার্চেন্টস প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রোসেস শুরু আদেশ জারি করেছে। এতদ্বারা অবধ মার্চেন্টস প্রাইভেট লিমিটেড-এর ঋণদাতাদের ওপরের টেবিলে ক্রম নং ১০-তে উল্লিখিত ঠিকানায় ইন্টেরিম রেজোলিউশন প্রোসেশনাল-এর কাছে ১৩ মে, ২০২৫ বা তার আগে তাদের দাবিগুলি যথাযথ প্রমাণ সমেত পেশ করার জন্য আহ্বান জানানো হচ্ছে।

আর্থিক ঋণদাতারা যথাযথ প্রমাণ সমেত তাদের দাবিগুলি কেরলমাত্র ইলেকট্রনিক উপায়ে জমা দেন। বাকি সকল ঋণদাতারা তাদের দাবি প্রমাণ সমেত নিজেরা হাতে করে, ভাক মাধ্যমে বা ইলেকট্রনিক উপায়ে জমা দিতে পারবেন।

কোনও শ্রেণীভুক্ত ক্রম নং ১২-তে প্রদত্ত তালিকা অনুযায়ী কোনও আর্থিক ঋণদাতা সক্রিয় শ্রেণির (প্রযোজ্য নয়) অনুমোদিত প্রতিনিধি হিসেবে কার্য করার জন্য ওপরের ক্রম নং ১৩-তে উল্লিখিত তিনজন ইনসলভেন্সি প্রোসেশনালের মধ্যে থেকে নিজেদের পছন্দ বেছে নিতে ফর্ম 'সিএ'-তে চিহ্নিত করে দিতে পারবেন।

দাবির সপক্ষে মিথ্যা অথবা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা করা হতে পারে।

বা- বিশ্বনাথ চৌধুরী

IBBI/ IPA-002/ IP-N00597/ 2018-19/12042

ইন্টেরিম রেজোলিউশন প্রোসেশনাল (আইআরপি)

IBBI/ IPA-001/ IP-P00349/2017-18/10650,

অবধ মার্চেন্টস প্রাইভেট লিমিটেড (সিআইআরপি অধীন)

এএফএ শংসাপত্র নং : AA2/12042/02/311225/203523

এএফএ বৈধ ৩১.১২.২০২৫ পর্যন্ত

তারিখ: ০৫.০৫.২০২৫

স্থান: কলকাতা

আজকাল

কর্মখালি/ ব্যবসা/বাণিজ্য/ হারানো/প্রাপ্তি ইত্যাদি বিজ্ঞাপন

১২টি শব্দ ২৫০ টাকা অতিরিক্ত শব্দ ১৮ টাকা